

13

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	KANNAN P.T. FOR M/s. FOX MANDAL	ADVOCATE FOR. RESPONDENTS NO.1,2 and 4	
2.	K. RAMASAMY & G. VIMODHAN KUMAR	Counsel for Petitioner	
3.	T. V. P. Saivihai	Counsel for R3	T. V. P. Saivihai

**ORDER**

Counsels representing both the parties are present. At request of both the  
counsels time extended for final hearing. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)